

Damage due to natural calamities

†1470. DR. KIRODI LAL MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of number of people died and missing along with the number of animals died and quantum of property damaged due to natural calamities during the last two years in the country;

(b) whether Government has appointed any central team to assess the loss in affected States; and

(c) if so, the details thereof along with the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) This Ministry does not maintain the centralized data regarding number of people missing due to natural calamities. However, the details of number of people died, cattle lost, houses and Crop damages due to natural calamities, as reported by the States and Union Territories, during last two years are given in the Statement (*See below*).

(b) and (c) In a significant decision taken by the Central Government, Inter-Ministerial Central Teams (IMCTs) are now deputed immediately after the occurrence of notified natural calamity of severe nature before receipt of memorandum from States. During the year 2019-20, Ministry of Home Affairs has deputed 16 IMCTs to disaster affected areas in various States to assess the ground situation arising out of different calamities and on the basis of the assessment made by IMCTs and after the approval of High Level Committee (HLC), an amount of ₹ 8184.53 crores have been released from National Disaster Response Fund (NDRF) to 06 disaster affected States as on 27.02.2020. The IMCTs has also submitted their reports in reference to other reaming States, which have already been considered by the Sub Committee of National Executive Committee (SC-NEC). The recommendations of SC-NEC is considered by HLC as per established procedure.

†Original notice of the question was received in Hindi.

Statement

*State-wise details of damage due to cyclonic storms/heavy rains/flood/landslides/earthquake etc. during the years
2018-19 and 2019-20*

Sl. No.	State/UT	2018-19				2019-20 (Provisional as on 20.02.2020)			
		Lives lost (No.)	Cattle Lost (No.)	House damaged (No.)	Crop Area (lac hect.)	Lives Lost (No.)	cattle Lost (No.)	House damaged (No.)	Crop Area (lac hect.)
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	81	5884	47855	1.67	-	-	-	-
2.	Arunachal Pradesh	33	47	1647	0.007	7	23	377	-
3.	Assam	53	122	77948	0.31	101	250	140440	2
4.	Bihar	-	-	920	-	133	80	45355	2.61
5.	Chhattisgarh	23	11	145	-	15	96	1246	0.018
6.	Goa	-	-	74	-	2	-	540	-
7.	Gujarat	72	361	5202		195	848	5318	-
8.	Haryana	3	2	43	-	7	-	1	-
9.	Himachal Pradesh	429	416	5886	0.45	86	555	2940	-

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1	2	3	4	5	6	7	8	9	10
10.	Jharkhand	-	-	-	-	-	-	-	-
11.	Karnataka	67	240	7865	3.63	91	59600	115792	9.35
12.	Kerala	455	76830	654062	1	125	829	30039	0.36
13.	Madhya Pradesh	31	2	191		674	1700	51830	60.47
14.	Maharashtra	101	1560	-	-	253	4230	109714	4.17
15.	Manipur	25	142	10820	0.06	-	-	-	-
16.	Meghalaya	7	4632	13100	0.02	23	-	37771	-
17.	Mizoram	22	-	-	-	3		1523	-
18.	Nagaland	19	896	5202	0.05	19	5	1458	-
19.	Odisha	94	4812	62341	3.9	13	136	5139	1.49
20.	Punjab	35	29	229	0.52	20	615	2618	1.51
21.	Rajasthan	29	8	-	-	126	314	27284	23.92
22.	Sikkim	4		83	-	6	1304	485	-
23.	Tamil Nadu	164	21790	567453	1.22	25	70	1158	-

24.	Telangana	9	-	-	-	-	-	-	-
25.	Tripura	22	4167	40897	0.32	8	15	44963	0.014
26.	Uttar Pradesh	105	140	28063	2.9	166	297	33986	8.3
27.	Uttarakhand	103	770	2648	0.55	80	400	814	0.003
28.	West Bengal	383	93	23964	0.49	227	382	83787	0.08
29.	UT of Jammu and Kashmir and UT of Ladakh	31	32	42	-	17	6	11	-
30.	UT of Puducherry	-	28	1228	-	-	-	-	-
31.	UT of Lakshadweep								
TOTAL		2400	123014	1557908	17.097	2422	71755	744589	114.295

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